

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
OA 149/2005

Wednesday this the 11th day of October, 2006

**CORAM**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER**

K.H.Sakkeer Hussain,  
Assistant Loco Pilot,  
Southern Railway,  
Ernakulam

... Applicant

By Advocate Mr.Martin G Thottan  
represented by Mr.P.A.Kumaran

V/s.

1. Union of India, represented by  
Secretary to the Govt. of India,  
Ministry of Railways, Rail Bhavan,  
New Delhi.
2. The Chief Personnel Officer,  
Southern Railway,  
Headquarters Office, Chennai-3.
3. The Division Personnel Officer,  
Southern Railway, Trivandrum Division,  
Trivandrum

... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil  
represented by Mr.Varghese John.

The application having been heard on 11.10.2006 the Tribunal delivered  
the following:

**O R D E R**

**Hon'ble Mr. N.Ramakrishnan Administrative Member**

When the matter came up for hearing, it is reported that as the  
*and* *as*  
applicant is no more, the OA may be closed. *as* ordered accordingly.

  
GEORGE PARACKEN  
JUDICIAL MEMBER  
abp

  
N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER